



**MOST IMMEDIATE  
OUT AT ONCE**

**HIGH COURT OF DELHI NEW DELHI**

No. 13413-13413/DHC/Mgt. & Coord. Cell/BMCC (District Courts) Dated: 06/8/22

From  
The Registrar General,  
High Court of Delhi,  
New Delhi.

- To
1. The Pr. District & Sessions Judge (HQs.), Tis Hazari Courts Complex, Delhi.
  2. The Pr. District & Sessions Judge (Central), Tis Hazari Court Complex, Delhi.
  3. The Pr. District & Sessions Judge (New Delhi), Pafala House Courts Complex, New Delhi.
  4. The Pr. District & Sessions Judge (East), Karkardooma Courts, Delhi.
  5. The Pr. District & Sessions Judge (North-East), Karkardooma Courts, Delhi.
  6. The Pr. District & Sessions Judge (Shahdara), Karkardooma Courts, Delhi.
  7. The Pr. District & Sessions Judge (South), Saket Courts Complex, New Delhi.
  8. The Pr. District & Sessions Judge (South-East), Saket Courts Complex, New Delhi.
  9. The Pr. District & Sessions Judge (South-West), Dwarka Courts Complex, New Delhi.
  10. The Pr. District & Sessions Judge (North-West), Rohini Courts Complex, Delhi.
  11. The Pr. District & Sessions Judge (North), Rohini Courts Complex, Delhi.
  12. The Pr. District & Sessions Judge-cum-Spl. Judge (FC Act), Rouse Avenue Courts Complex, DDU Marg, New Delhi.
  13. The Pr. Judge (HQs), Family Court, Dwarka Court Complex, Sector-10, Dwarka, New Delhi.

Subject: Commemoration of 75 years of Independence by "Har Ghar Tiranga" campaign of Govt. of India.

Sir,

I am directed to forward herewith a copy of D.O. letter No. 15011/161/2022-Jus(AU)(Part-1) dated NIL received from Mr. Kiren Rijju, Hon'ble Minister of Law & Justice, Govt. of India, on the above subject and to request you take requisite steps to encourage all Judicial officers/staff members working in your respective court complexes to actively participate in the National Campaign initiated by the Government of India and to hoist the National Flag at their Homes during the period from 13<sup>th</sup>-15<sup>th</sup> August, 2022.

Yours faithfully

(V.K. Mittal)  
Deputy Registrar (Mgt. & Coord.)  
For Registrar General

o/c

CTB/Genl. Br.

Encl: As above

P. D. S. J. Ch. (Hrs)  
08/08/22

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

No. 28793-968/Genl./Misc./Circulation/2022

Dated, Delhi the 08 AUG 2022

Sub:- Commemoration of 75 years of Independence by "Har Ghar Tiranga" Campaign of Govt. of India.

A letter bearing No. 13401-13413/DHC/Mgt. & Coord. Cell/BMCC (District Courts) dated 05/08/2022 alongwith its enclosures received from Ld. Deputy Registrar (Mgt. & Coord.) For Registrar General, Hon'ble High Court of Delhi, New Delhi, with regards to request for take requisite steps on the above noted subject to encourage all Judicial Officer/staff members working in the respective court complexes to actively participate in the National Campaign initiated by the Government of India and to hoist the National Flag at their Homes during the period from 13<sup>th</sup> - 15<sup>th</sup>, August, 2022, for information & necessary compliance to:-

1. All the Ld. Judicial Officers posted in Central-District, Tis Hazari Courts Delhi.
2. The Chairman, Website Committee, Tis Hazari Courts, Delhi With the request to direct the concerned official to upload the same on the Website of Delhi District Courts as per rule.
3. All the Sr. AO(J)/ AO(J)/ Branch In-Charges of all the branches in Central District, Tis Hazari Courts, Delhi.
4. Dealing official for uploading the same on Centralized Website through LAYERS as per rules.
5. P.S. to Ld. Principal District & Sessions Judges (HQs), Delhi for information.

(RAKESH PANDIT)

Officer In-Charge, General Branch, Central  
Additional District & Sessions Judge,  
Tis Hazari Courts Delhi

किरेन रीजीजू  
KIREN RIJIJU



मंत्रि  
विधि एवं न्याय  
भारत सरकार  
MINISTER  
LAW AND JUSTICE  
GOVERNMENT OF INDIA

D.O. No. 15011/161/2022-Jus(AU)(Part-1)

Respected Chief Justice,

As you are kindly aware 'Azadi Ka Amrit Mahotsav' (AKAM) is an ongoing celebration in a campaign mode to commemorate the 75 glorious years of progressive independent India. The Indian National Flag is a symbol of the national pride for entire Nation. To further honour our Flag, National Implementation Committee which oversees all efforts under AKAM has approved the programme of 'Har Ghar Tiranga' to encourage every Indian citizen to hoist the National Flag at their home. Idea behind the campaign is to instil the feeling of patriotism in the hearts of people and reminisce the contribution of those who tirelessly work for nation building. It is envisaged that all citizens will be encouraged to hoist the Tiranga in their homes during the period from 13th - 15th August, 2022.

I am sure that in this National Campaign active participation by the judiciary as upholders of the Constitutional values will surely have a very encouraging impact on the general public and help in making this campaign a grand success. I would, therefore, request your support and leadership in encouraging the judiciary and officials/staff of your High Court and District and Subordinate Courts in the State to hoist the National Flag in their homes during the period from 13th - 15th August, 2022 and making this 'Har Ghar Tiranga' campaign of the Government a huge success.

With regards,

Yours Sincerely,

(Kiren Rijiju)

Shri Justice S.C. Sharma,  
Hon'ble Chief Justice.  
Delhi High Court.  
New Delhi.